NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 767/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: BBR (India) Pvt.Ltd.
V/s.
Turning Point Estates Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
11	Rushil Aiya i/b Ajit Singh Tawar & co.	Advocates for financial creditor J.M. Financials	
	Dinesh Masurkar i/b. Adv. Tejas Deshpande	Advocate for Operational Creditor	

ORDER
TCP No. 767/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.11.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)